

Central Administrative Tribunal
Principal Bench

CP 298/2002
in
OA 2340/2000

New Delhi, this the 7th day of November, 2002

Hon'ble Dr. A.Vedavalli, Member (J)
Hon'ble Sh. Govindan S.Tampi, Member (A)

Sh. G.P.Sewalia
C-II/215, Satya Marg
Chanakya Puri
New Delhi ~ ...Applicant

(By Advocate Sh. Manish Pushkarna, proxy
for Sh. C.Harishanker)

vs.

1. Sh. Kamal Pande
Secretary
Ministry of Home Affairs
North Block, New Delhi - 110 001.

2. Sh. P.K.Jalali
Joint Secretary (Union Territories)
Ministry of Home Affairs
North Block, New Delhi - 110 001.

3. Sh. Satya Gopal
Deputy Secretary
Ministry of Home Affairs
North Block, New Delhi - 110 001.

...Respondents

(By Advocate Sh. N.S.Mehta)

ORDER (ORAL)

By Hon'ble Dr. A.Vedavalli, Member (J)

Ld. proxy counsel for the applicant seeks
permission to withdraw the CP. Permission granted.

2. CP is dismissed as withdrawn. Notices
issued in the CP are discharged.

A.Vedavalli

(Dr. A.Vedavalli)
Member (J)

(Govindan S.Tampi)
Member (A)

/vksn/